

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 5TH DAY OF MAY, 2020 /15TH VAISAKHA, 1942

W. P. (C) .TMP NO.306 OF 2020

PETITIONERS:-

1. KERALA CBSE SCHOOL MANagements ASSOCIATION,
REPRESENTED BY GENERAL SECRETARY
P.S. RAMACHANDRAN PILLAI, 7TH FLOOR,
PENTA TOWER, KALOOR, ERNAKULAM, KOCHI – 682 017.
2. JACOB GEORGE, PADINJARE THEKKINKATTIL,
ANCHAL P.O., KOLLAM DISTRICT.

BY ADVOCATES SRI. DR. K.P. SATHEESAN (SR.),
SRI.P. MOHANDAS,
SRI.S.K. ADHITHYAN,
SRI.SABU PULLAN
SRI.GOKUL D.SUDHAKARAN

RESPONDENTS:-

1. UNION OF INDIA,
REPRESENTED BY THE SECRETARY,
DEPARTMENT OF FINANCIAL SERVICES,
MINISTRY OF FINANCE, 3RD FLOOR, JEEVAN DEEP BUILDING,
SANSAD MARG, NEW DELHI – 110 001.
2. THE CHAIRMAN,
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF
INDIA,
SY NO. 115/1, FINANCIAL DISTRICT, NANAKRAMGUDA,
GACHIBOWLI, HYDERABAD – 500 032.

BY ASGI SRI. P. VIJAYAKUMAR

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 05/05/2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:-

BECHU KURIAN THOMAS, J.

W.P.(C) TMP No.306 of 2020

Dated this the 5th day of May, 2020

O R D E R

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The Assistant Solicitor General of India Sri. P. Vijayakumar takes notice for R1. Notice to R2 by speed post.

Post on 04.06.2020.

BECHU KURIAN THOMAS
JUDGE

APPENDIX

PETITIONER'S/S' EXHIBITS:

EXT. P1:- TRUE COPY OF THE NOTIFICATION ISSUED BY THE 1ST
RESPONDENT AS S.O. NO. 1258 (E) DATED 15-04-2020

EXT. P2:- TRUE COPY OF THE REPRESENTATION FILED BY THE 1ST
PETITIONER BEFORE THE 2ND RESPONDENT DATED 18-
04-2020